में अकसर प्रकाशित होती रहती हैं । अभी 10 जून को जब मैं ने पटना के एक गैस एजेन्ट को टेलीफोन पर अपने घर पर गैस सिलिण्डर भेजने का अनुरोध किया तो मुझे अपमानजनक बातें सुननी पड़ी । पन्द्रह दिनों के बाद भी अब तक गस की प्राप्ति नीं हो सकी है । केम्पनियों के कार्यालयों में कोई टेलीफोन तक नही उठाता ।

सरकार को इस स्थिनि का अन्त करने के लिए फौरन कदम उठाना चाहिए और बदनाम एजेन्टो के लाइसेंस खारिज कर दूसरे एजेन्टो को बहाल करना चाहिए ।

श्री अटल बिहारी वाजपेयी (नई दिल्ली) : अध्यक्ष महोदय, यह खाली गैस का मामला नही है, संमतसदस्य से किस तरह का व्यवहार होगा यह मामला है ।

श्री रामावतार शास्त्री : मैंने मिनिस्टर साहब को चिट्ठी भी लिखी है ।

MR. SPEAKER: Shri Jyotirmoy Bosu, absent. Now, Shrimati Pramila Dandavate.

(ii) NEED TO STREAMLINE THE DISTRIBUTION SYSTEM OF CEMENT IN THE CAPITAL.

SHRIMATI PRAMILA DANDAVATE (Bombay North Central): Mr. Speaker, Sir, with your permission I rise to make a statement under Rlue 377.

Sir, several thousand irate citizens (including a large number of women) demonstrated outside the office of the Food and Civil Supplies Department of the Delhi Administration and protested against the cement shortage and the officials who were indulging in malpractices, demanding money from the permit-holders.

Sir, for the past two or three months this has been the scene at the office and there are several verbal clashes between the officials and the permit-holders who have to go disappointed. As a result, the construction activity in the capital has come to a standstill. It is alleged that the officials of the Delhi Administration have been collaborating with the suppliers and the stockists in the distribution of cement to their favourites and to big business contractors. I would request the Minister to make a statement regarding what steps are being taken to ameliorate the situation and adopt a suitable policy in the distribution of cement.

(iii) NEED FOR MARKETING AGENCY FOR EXPORT OF COCOA AND BARNING IMPORT THERE OF.

SHRI GEORGE JOSEPH MUNDACKAL (Muvattupuzha): Mr. Speaker, Sir, nearly 3 lakhs of small and marginal farmers in South India cultivated Cocoa because of the encouragement given by State and Central Governments. Although this cultivation is two to three years old, the production has already reached the level of nearly 3000 tonnes. The internal consumption is only 2500 tonnes. Within the next 4 to 5 years, the production will go up to 15000 to 20000 tonnes. It is high time to set up a factory in public sector or in cooperative sector otherwise we have to find out a market for exporting the surplus.

Unfortunately, the Government of India has granted permission to import cocoa without any restriction. This has created a very serious situation in Kerala, where the poor farmers find it very difficult to dispose of their product which is parishable commodity like any other fruits. I, therefore, request the Government of India to ban immediately the import of cocoa and at the same time, take steps to arrange for its export to the maximum extent possible.

(iv) REPORTED ATROCITIES ON HARIJANS OF SOCIETY.

श्री राम विलास पासवान (हाजीपुर) : अध्यक्ष महोदय, देश के विभिन्न भागों में विगत पांच माह के अन्दर हरिजनों एव कमजोर वर्गों के लोगो की जितनी हत्य एं की गई हैं उसने मारे रिकार्ड को तोड दिया है । पीपरा एवं परसदीवा की विभिन्नघटना के बाद कफल्टा (उ० प्र०) होडल (हरियाणा), गोहाना (हरियाणा), मोकामा (बिहार) आदि ऐसे कुछ हरिजन हत्याओं के समाचार हैं, जिसे सुनकर कलेजा दहल जाता है । इन हत्याओं ने हरिजन एवं कमजोर वर्गों के सदस्यों के मन में

[श्री राम विलास पासवान]

झकझोर दिया है। सरकार की कथनी और करनी तथा नीति और नीयत में कहीं तालमेल नहीं है। जितनी ही तेजी से हरिजन आदिवासियों की सुरक्षा हेतु सरकार वादा करती है, उतनी ही तेजी से इन लोगों पर होने वाले जुल्मों में वृद्धि हो रही है। हत्यारों के मन में किसी प्रकार का भय नहीं है। न्याय इतना मंहगा और विलम्ब से मिलता है कि गरीब प्रायः न्याय पाने से वंचित रह जाते हैं। श्री योगेन्द्र मकवाना (गृह राज्य मंत्री) द्वारा इसी सदन में आश्वासन दिया गया था कि प्रधान मंत्री तमाम हरिजन संसद सदस्यों की बैठक बुलायेंगे तथा कोई ठोस कार्यवाही करेंगे, जिससे कमजोर वर्गों के लोगों की रक्षा हो सके। लेकिन अभी तक बैठक नही बुलाई गई है।

ऐसा लगता है कि सरकार हरिजन, आदिवासियों एवं कमजोर वर्गों की रक्षा करने में पूर्णतः असफल रही है।

अतः प्रधान मंत्री से मांग है कि वे इस संबंध में हरिजन सांसदों एवं विपक्षी दल के नेताओं की बैठक शीघ्र बुलावे तथा हरिजनो आदिवासियों एवं कमजोर वर्गों के लोगो पर जुल्म ढाहने वाले लोगों के खिलाफ विशेष दण्ड की व्यवस्था करें।

अध्यक्ष जी, गृह राज्य मंत्री जी यहा पर बैटे हुए है, उन्होंने इस सदन मै आश्वासन दिया था।

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना): अध्यक्ष जी, मैने ऐसा नही कहा था। मैने कहा था कि मीटिंग बुलाने वाले हैं, तारीख फिक्स हो रही है और तारीख फिक्स होने के बाद हम जरूर बुलायेंगे। यह जो गवर्नमेंट पर आक्षेप लगा रहे है, उसमें कोई तथ्य नही है। गवर्नमेंट ने तो दो तरह के, प्रवेंटिव और रैमिडियल, स्टैप्स लिए है और एक 100 करोड़ रु0 की स्कीम सरकार के पास है।

———

12.42 hrs.

RAILWAY BUDGET, 1980-81—GENERAL DISCUSSION

MR. SPEAKER: The House will now take up general discussion on the Budget (Railways) for 1980-81.

PROF. MADHU DANDAVATE (Rajapur): Mr. Speaker, Sir, while initiating debate on the Railway Budget, at the very outset, I would like to remind the House that on 12th March, 1980, when I spoke on the Railway's Vote-on-Account, I had expressed a fear that even in the second session of the 7th Lok Sabha if a full-fledged budget is not being presented, one of the motivation must be that the budget would be presented after the nine assembly elections and a big budrden would be coming forward. I would have been extremely happy if what I had predicted had come out to be untrue but unfortunately, I have been proved to be correct and today we find that there has been put a huge burden of 204 crores. I was very unhappy, not so much angered but pained, by the speech of the Railway Minister.

It has been the convention that whenever the Minister presents a budget, whether it is the railway budget or the general budget, we take it for granted that administration is a continuity. Amang the officers, these are some who are permanent and there are some who are temporary, but the ministers are always casual; they come and go out. We have to treat the entire administration as a continuity. Unfortunately, I find that Panditji during his speech said in paragraph 4, page 2:

> "Due to the setback in Railway working in the last three years, the restoration of efficiency to 1976-77 level may take some more time."

Let it be very clear. I would like to quote the very document which has been circulated to the hon. members along with the Budget papers. Here I have got the Annual Report and Accounts for 1978-79. You see the very opening paragraph—Review and Prospects. It says:

> "For the third year in succession the railways earned a surplus, al-